

SUPR EME COUR T OF I ND I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K GUPTA

Petition(s) for Special Leave to Appeal (Crl) No(s).3000/2009

LALA @ MAHESH

Petitioner(s)

VERSUS

STATE OF M.P.

Respondent(s)

(With appln(s) for exemption from filing O.T.,bail and stay)

Date: 17/08/2009 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Jayesh Gaurav, Adv.

Mr. Merusagar Samantaray,Adv.

For Respondent(s)

Ms. Vibha Datta Makhija,Adv.

UPON hearing counsel the Court made the following
ORDER

Counter affidavit has been filed but no rejoinder
affidavit has been filed, as per statement by the learned counsel
for the petitioner.

List before the Hon'ble Court.

(M.K. GUPTA)
Registrar